

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/152/2016  
NAME OF THE PETITIONER(S) : M/s Mather Projects Private Limited & another  
NAME OF THE RESPONDENT(S) : M/s Fancy Resorts & Convention Centre Pvt. Ltd. & 2  
others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
(1)	T. v. P. Sai Vihari for Hari Shankarman	Counsel for Applicants/ Respondents	T. v. P. Sai Vihari
2.	S. Siddharthan for NCR. Accommodation	Counsel for Petitioners	S. Siddharthan

**ORDER**

Shri S Siddharthan, counsel for petitioners present. Shri T V P Sai Vihari, counsel for applicant/respondents present. Counsel for the applicant prays time for submitting arguments in the CA. Time extended at request. Put up on **03.03.2017 at 10.30 A.M.**

  
Ch. Md. Sharief Tariq  
Member (Judicial)